GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3189 ANSWERED ON:07.12.2007 AGRAHAYANA SAKA EXEMPTION FROM COST AUDITS Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to exempt some of the industries including cement and petrochemicals in the manufacturing sector from the mandatory cost audits; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF CORPORATE AFFAIRS (PREM CHAND GUPTA)

(a): No, Sir.

(b): Does not arise.